

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

IA No. 400 of 2013 in
Appeal No. 304 of 2013

Dated : 12th December, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

EMCO Energy Ltd.Appellant(s)
Versus

Maharashtra State Electricity Regulatory Commission
...Respondent(s)

Counsel for the Appellant(s) :Mr. Amit Kapur
Mr. Vishrov Mukherjee
Ms. Ritika Arora

Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan
Mr. Ronak Jain for R.1
Ms. Ramni Taneja for R.2

ORDER

Ms. Ramni Taneja, the learned counsel undertakes to file Vakalatnama on behalf of Respondent No.2 and seeks some time to file the reply. Accordingly, she is directed to file the same after serving copy on the other side.

Post the matter for hearing the I.A. No. 400 of 2013 on 16.12.2013.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

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